



HIGH COURT OF JUDICATURE AT ALLAHABAD

JAIL APPEAL No. - 80 of 2022

Rajendra

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Aushim Luthra, From Jail, Pravin Kumar Mishra, Vinod Kumar Sahu
Counsel for Respondent(s)	:	A.G.A.

Court No. - 48

**HON'BLE CHANDRA DHARI SINGH, J.
HON'BLE DEVENDRA SINGH-I, J.**

1. Pursuant to the order of Coordinate Bench of this Court dated 02.05.2023, Sri Pravin Kumar Mishra, Advocate (A/P0961/2014) was appointed as *Amicus Curiae*.

2. Sri Pravin Kumar Mishra, learned *amicus curiae* shall be paid a sum of Rs.15,000/- (Rupees fifteen thousand) for his assistance rendered to the Court in deciding the appeal. The amount shall be paid within a period of one month from the date of presentation of copy of the judgement and order disposing of the appeal.

(Devendra Singh-I,J.) (Chandra Dhari Singh,J.)

January 9, 2026
Ishrat